

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-4 OF 2020**

Vandana Kumari Ganawayak ... Petitioner

Vs

State of Goa & Ors. ... Respondents

Shri J. Ramaiya, Advocate for the Petitioner.

Shri D. Pangam, Advocate General with Ms. M. Correia, Additional Government Advocate for Respondents No.1 & 2.

Shri A. Palekar, Advocate for Respondent No.3.

**Coram :- M.S. SONAK &
M.S. JAWALKAR, JJ.**

Date :- 16th JUNE, 2020

P.C. :

Leave is granted to the petitioner to file rejoinder.

2. Stand over to next week.
3. Liberty to apply.
4. The arrangement recorded in the previous order to continue. In fact, this has been agreed to by the learned Counsel for the parties.

SMT. M.S. JAWALKAR, J.

M.S. SONAK, J.

NH